

resulted in seizure of prima facie unaccounted assets of Rs. 15 lakhs from Shri Rajesh Khanna and his relatives. No valuables have been seized from Shri Feroze Khan. Some documents have also been seized from these persons.

**Renovation and Extension of Airport Building at Mangalore**

3791. DR. SUBRAMANIAM SWAMY : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether the Mangalore Airport building is under renovation and extension ;

(b) if so, the nature of work being carried out there ;

(c) the time by which the work is expected to be completed ;

(d) whether due to this work, the passengers and visitors are facing great inconvenience ; and

(e) the steps being taken to prevent this ?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN) : (a) Yes, Sir.

(b) The existing terminal building at Mangalore airport is being modified and extended at an estimated cost of Rs. 28.55 lakhs.

(c) The work is expected to be completed by the end of March, 1985.

(d) and (e) The passengers and the visitors are facing some inconvenience on account of shortage of space but the situation will be rectified with the completion of the extension work. The inconvenience is regretted but expansion was necessary and it is just a passing phase.

**Non-Cooperation of Banks to Make IRDP a Success in Bihar**

3792. SHRI A.K. ROY : Will the Minister of FINANCE be pleased to state :

(a) whether his attention has been drawn to the report in the 'Statemen' Delhi, dated 12 July, 1984 under the caption "IRDP marginally effective- says study" in connection with the study on the role of banks in the uplift of the rural poor under the IRDP by a Director, Banaras Hindu University ;

(b) if so, the salient points of the study and the reaction thereto ;

(c) whether complaints have also been received from Bihar about the non-cooperation of the banks to make IRDP a success in last one year ; and

(d) if so, the details of them and the steps taken thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Yes, Sir.

(b) The Study was not sponsored by the Government of India. Government has also not received a copy of the study report so far.

(c) and (d) The performance of banks in implementing Integrated Rural Development Programme in Bihar has been satisfactory as is revealed by the following data :

Year	No. of families \		Term credit disbursed (Rs. in crores)
	Targets	Actually assisted	
1982-83	3.52	3.62 (102.8)	67.14
1983-84	-do-	4.30 (122.1)	71.69
Data Provisional			
(Figures in brackets indicate percentage achievements)			

Specific complaints as and when received are enquired into for remedial action.

**Mortgaging of Ornaments Utensils, etc. by Nationalised and Regional Rural Banks**

3793 SHRI BHOGENDRA JHA : Will the Minister of FINANCE be pleased to state :

(a) whether it is proposed to introduce the system of accepting ornaments utensils etc as mortgage by the Nationalised and Regional Rural Banks with a view to saving the poorer sections from the clutches of legal usury :

(b) if so, details thereabout ; and

(c) if not, reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c) There is no bar on banks extending credit facilities for agriculture and allied activities and to a limited extent for consumption on the security of gold and silver ornaments subject to the general guidelines for loans for these purposes. Thus banks have been asked not to seek any security, for small loans upto Rs. 5,000 for productive purposes in agriculture and allied sector. Consumption loans for certain purposes can be sanctioned by banks upto Rs. 500 per family on the guarantee of one or more individuals or group of persons and upto Rs. 1,000 per family against the security of gold and silver ornaments. Such loans fall within the priority sector advances and qualify for concessional rates of interest.

**Alleged Disorderly Acts inside Premises of Chartered Bank Calcutta**

3794. SHRI H.N. BAHUGUNA : Will the Minister of FINANCE be pleased to state :

(a) whether inside the premises of the Chartered Bank at Calcutta, there have been riotous behaviour and disorderly acts by the

members of the recognised union during banking hours against the members of another registered union ; and

(b) if so, whether the management of the Chartered Bank did not take any step against such behaviour of the employees though the same is a major misconduct under the Award ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b) According to the information received through Reserve Bank of India the allegations relate to a dispute between rival unions and the matter is sub-judice. In view of the above, RBI have not considered it appropriate to intervene in the matter.

**ऋण जमा राशि अनुपात में स्थिरता**

3795. श्री रामावतार शास्त्री : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उन्होंने पटना में जुलाई 1984 के प्रथम सप्ताह में हुई राष्ट्रीयकृत बैंकों की क्षेत्रीय सलाहकार समिति की छठी बैठक की अध्यक्षता की थी ;

(ख) यदि हां, तो क्या उन्होंने बैंक में ऋण तथा जमा राशि के बीच परस्पर अनुपात में स्थिरता आने पर अपनी अप्रसन्नता व्यक्त की थी ;

(ग) यदि हां, तो तत्सम्बन्धी वर्तमान स्थिति क्या है और उसके क्या कारण हैं ; और

(घ) उक्त स्थिति में सुधार के लिए सरकार द्वारा क्या उपाए किए गए हैं

वित्त मंत्रालय में उप मंत्री (श्री जनार्दन पुजारी) : (क) जी, हां ।